NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 162/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Southern Digital Screenz India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

ANSELIST 20/4/17

S. No.

DESIGNATION

MR ISHAN RAVINDRAMATH ADVOCATE FOR 1/6 THE LAW POINT SEBI

Common Order CSP 162/230-232/NCLT/MB//MAH/2017 CSP 163/230-232/NCLT/MB//MAH/2017

CSP 164/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter on 28.6.2017 so as to obtain approval from the Reserve Bank of India as stated in the Notification dated 13.4.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)